

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 17.07.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 19/10	TP 20/16	Hearing	397/398	Ramendra Appaiah Vs. Zussamen Pvt. Ltd. & 10 Ors.

---

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
---------	-------------------------------------	------------------------	-----------

---

None appeared for petitioner. Petitioner is called, absent. Counsel for petitioner also absent. Registry has already prepared notices for service on the respondents. But, the counsel for petitioner did not collect the notices from the Registry for service on the respondents. It appears the petitioner has not shown any interest to proceed with this matter and to comply the directions given by the Tribunal.

As a last chance, list it on 16.08.2017. In the meanwhile, petitioner to collect notices from the Registry and serve on the respondents. If there is no representation on the next hearing, the matter will be decided according to law.

  
MEMBER (J)

  
MEMBER (T)